

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 89 OF 2023

IN THE MATTER OF:

Ravindra Kuber WalwadeApplicant

V/S

Govt. Medical College and Hospital and othersRespondent

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT No. 1

I, Dr. Sandeep Bapuso Satpute, aged 48 years, occupation – Government Service working as Assistant Professor, Department of Biochemistry, Government Medical College Miraj having my office at Pandharpur Road Miraj District Sangli – 410410, I am filing this affidavit on behalf of the Respondent No. 1 (Dean, Government Medical College Miraj), do hereby solemnly affirm state as under:

I am working as Assistant Professor, Department of Biochemistry, Government Medical College Miraj with effect from April 2003, I am well conversed with the facts and circumstances of the case as well as the record of the case lying in my office, I am filling this Affidavit only with a limited purpose of bringing on record true facts of the case as under.

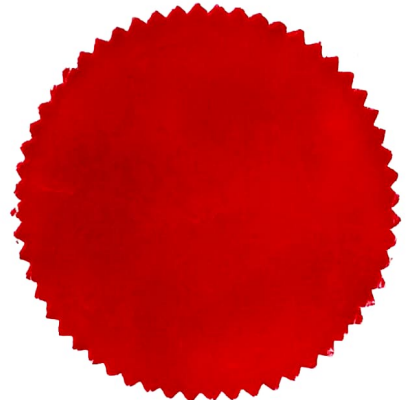
1. I say and submit that Maharashtra Jeevan Pradhikaran Sangli has submitted the duration of completion of STP, ETP and underground drainage project and it is proposed that the work will take about 24 months to complete including a period 03 months as trial period (enclosed as **Annexure R-1**).

2. The construction and establishment contract of the STP, ETP and underground drainage project is proposed to provide L-1 bidder M/S Aryan Agro Construction Company Sangli. The date of commencement of project will be 15.04.2025 and expected date of completion of project will be 14.04.2027. The project will have a period of trial for 3 months. This trial period is included in the completion period of 24 months.

Noted & Registered
Serial Number

4375/2024

10 MAR 2025



The detail time-frame for construction of ETP, STP and underground drainage project is provided in the following table.

Table showing time-frame for construction of ETP, STP and underground drainage project

Sr. No.	Proposed work	Months required	Expected time frame
1	Trunk main, Main branches and laterals. Diameter 200 mm to 400 mm DWC pipes, total length 4.32 KM	15 months	April 2025 to June 2026
2	Wet well and panel room 3 Meter diameter, Capacity 37.1 cum net and 62.1 cum gross	21 months	April 2025 to December 2026
3	STP pumping station PS1	21 months	April 2025 to December 2026
4	Pumping main 200 mm diameter D.I.K.-9 length 60 Meter	14 months	October 2025 to December 2026
5	STP type S.B.R. 1.11 MLD	21 months	April 2025 to December 2026
6	Anaerobic filter tank	5 months	August 2026 to December 2026
7	Disposal arrangements for 300 mm R.C.C pipe length 900 meter	5 months	August 2026 to December 2026
8	Making arrangements for gardening from treated water 110 MM diameter HDPE 6 kg/cm ² L-2244 M	5 months	August 2026 to December 2026
9	Commissioning trial run for 3 months and maintenance of whole scheme for 24 months after completion	3 months	January 2026 to March 2027
10	Repairs to house connections and water supply pipelines	15 months	April 2025 to June 2026
11	Barbed wire fencing for STP and wet well	1 month	December 2026


Therefore, it is prayed that kind consideration should be given to above mentioned points. The hospital is a Teaching Government hospital established under Government Medical College Miraj District Sangli. The hospital treats thousands of needy and poor patients free of charge. So, kind consideration should be given to the hospital. It is humbly submitted that the proposed fine (Environmental Damage Compensation and additional environmental damage compensation) imposed on the hospital should be waived-off. This is humble submission.

Solemnly affirmed on the day, March 2025.

Identified by

asBrahme
(Smt. A.S. Brahme)
Add. Govt. Pleader, Pune.

For and on behalf of Respondent No. 1


(Dr. Sandeep Bapuso Satpute)
Assistant Professor, Dept. of Biochemistry
Government Medical College and Hospital
Miraj



VERIFICATION

I, Dr. Sandeep Bapuso Satpute, aged 48 years, occupation – Government Service working as Assistant Professor, Department of Biochemistry, Government Medical College Miraj having my office at Pandharpur Road Miraj District Sangli – 410410 do hereby state on solemn affirmation what is stated in the forgoing affidavit in reply to my own knowledge and I believe the same to be true and correct.

Solemnly affirmed on the day, March 2025.

For and on behalf of Respondent No. 1

asbrahne
A.G.P. Pune.

Satpute
(Dr. Sandeep Bapuso Satpute)
Assistant Professor, Dept. of Biochemistry
Government Medical College and Hospital
Miraj

Solemnly affirmed before me by
Shri. *Dr. Sandeep Bapuso Satpute*
Who is identified before me by
Shri. *ASP Name*
Whom I personally know

BEFORE ME

Date

Adv. **MARUTI B. PATIL**
NOTARY REG. NO. 5289
GOVT. OF INDIA
"VAISHNAVI APPT", F-2, BRAHMAMPUR
MIRAJ - 416 410. MO. 9422613749
NOTARY EXP DT. 31/1/2028



326

Index for O.A 89 of 2023

Sr. No	Index	Page number
1	Letter from Executive Engineer, Maharashtra Jeevan Pradhikaran Sangli	5



महाराष्ट्र जीवन प्राधिकरण विभाग, सांगली

'जलभवन,' गेस्ट हाऊस नजीक, दक्षिण शिवाजी नगर,
सांगली-४१६४१६

कार्यालय (०२३३) २३२२८८४

Email-mjpsanglidn@gmail.com



स्वातंत्र्याचा अमृत बहान्याय

जा.क्र. लेखानिविदा/ शावैममि/ भुगयो / पुर्ण ठेव / ३२३ / २०२५ दिनांक: ०३/३ / २०२५

प्रति,

अधिष्ठाता,

शासकिय वैद्यकिय महाविद्यालय

व रुग्णालय, मिरज

विषय:- मिरज शासकिय वैद्यकिय महाविद्यालय आणि निवासी संकुल भुयारी गटार योजना ता मिरज जि. सांगली पुर्ण ठेव तत्वावरील काम

- संदर्भ:-**
१. आपले कार्यालयीन पत्र क्र. शवैमरुमि/बांधकाम/कि/६७८० - ८४ दि. २७/०८/२०२४
 २. आपले कार्यालयीन पत्र क्र. शवैमरुमि/बांधकाम/ भुयारी गटार / प्रमा/ ६९९४-९६ दि. ०९/०९/२०२४
 ३. या कार्यालयाचे पत्र क्र. लेखानिविदा/शावैममि/ भुगयो/ पुर्ण ठेव / १५६१ दि. १९/०९/२०२४
 ४. मा.अधीक्षक अभियंता, मजीप्रा मंडळ, सांगली यांचे पत्र क्र. १५९८ दि.२०/०९/२०२४
 ५. मा. मुख्य अभियंता, मजीप्रा पुणे प्रादेशिक विभाग, पुणे यांचे पत्र क्र. मु. अ.(पुणे)/ तांशा-३/ मिरज शा. वै.म.व रु/ भु.ग.यो/ पुर्ण ठेव/ २१६५ दि. २४/०९/२०२४
 ६. या कार्यालयाची निविदा सुचना क्र. ०४ सन २०२४-२५
 ७. या कार्यालयाचे पत्र क्र. लेखानिविदा/ शावैममि/ भुगयो / पुर्ण ठेव / १७५६ दि. १४/१०/२०२४
 ८. या कार्यालयाची दुबार ई निविदा सुचना क्र. ०४ सन २०२४-२५
 ९. या कार्यालयाचे पत्र क्र. लेखानिविदा/शावैममि/भुगयो/ पुर्ण ठेव/ ४८ दि. ०७/०१/२०२५
 १०. आपले पत्र क्र. शवैमरुमि/ बांधकाम/नवीन ड्रेनेज लाईन/ निधी- २७८-८२ दि. १३/०१/२०२५
 ११. या कार्यालयाचे पत्र क्र. लेखानिविदा/शावैममि/भुगयो/ पुर्ण ठेव/ २७१ दि. ०४/०२/२०२५
 १२. आपले कार्यालयीन पत्र क्र. शवैमरुमि/ न्यायालयीन प्रकरण/ हरीत लवाद/ १००७- ९/ २५ दि. १३/०२/२०२५

उपरोक्त विषयानुसार, आपणांस संदर्भ क्र. ९ व ११ अन्वये कळविले नुसार, विषयांकित कामाची निविदा प्रक्रिया सुरु असुन निविदेचा देकार हा निविदा अंदाजित किंमतीइतका प्राप्त झालेला असुन, त्याअनुषंगाने निविदा स्विकृतीस्तव वरिष्ठ कार्यालयायाकडे सादर करणेत आलेली आहे.

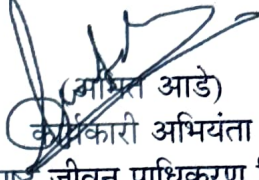
संदर्भ क्र. १२ अन्वये आपण विचारणा केलेनुसार, निविदा वरिष्ठ कार्यालयाकडुन स्विकृत झालेनंतर कार्यारंभ आदेश देणेची कार्यवाही या कार्यालयामार्फत पुर्ण केली जाईल. निविदा अटी व शर्ती नुसार निविदेच्या उपांगातील कामे पुर्ण करणेसाठी कार्यारंभ आदेशापासुन एकुण २४ महिने

कालावधी पावसाळ्यासह लागणार आहे. सदर कालावधीमध्ये ०३ महिने चाचणी कालावधीचा समावेश आहे.

तसेच, कार्यारंभ आदेश देणेपूर्वी सदरील काम हे पूर्ण ठेव तत्वावरील असल्याने संदर्भ क्र. ९ व ११ अन्वये कळविलेनुसार कामासाठीची मंजुर रक्कम या कार्यालयाकडे वर्ग करणे आवश्यक आहे. तसेच आवश्यक तो करारनामा पूर्ण करणे आवश्यक आहे.

हे आपले माहितीस्वत व पुढीलकार्यवाहीस्तव.

सोबत: वरील प्रमाणे.


(अनंत आडे)
कार्यकारी अभियंता
महाराष्ट्र जीवन प्राधिकरण विभाग,
सांगली

- प्रत:- मा. मुख्य अभियंता, मजीप्रा पुणे प्रादेशिक विभाग, पुणे यांना माहितीसाठी सविनय सादर.
प्रत:- मा. अधीक्षक अभियंता, मजीप्रा मंडळ, सांगली यांना माहितीसाठी सविनय सादर.
प्रत:- उपविभागीय अभियंता, मजीप्रा उपविभाग, सांगली यांना माहितीसाठी
प्रत:- तांशा, विभागीय कार्यालय यांना माहितीसाठी व कार्यवाहीसाठी.

**MAHARASHTRA JEEVAN PRADHIKARAN CIRCLE, SANGLI.
MAHARASHTRA JEEVAN PRADHIKARAN DIVISION, SANGLI.
MAHARASHTRA JEEVAN PRADHIKARAN SUB DIVISION, SANGLI.**


Name of Work: Underground Drainage Scheme for Govt. Medical College And Residential Staff Quarters Campus, Miraj Tal- Miraj Dist- Sangli

Subwork No.	Name of the sub work	Barchart																							
		Month																							
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
1	Working survey																								
2	Trunk main, Main branches and Laterals Dia 200 mm to 400 mm DWC pipes Total Length - 4.32 Kms																								
3	Wet well and Panel room 3.00 M Dia. Cap 37.1 cum Net and 62.1 cum Gross																								
4a	STP Pumping station PS1																								
5	Pumping main 200 mm Dia D.I.K-9, Length - 60 M																								
6a	S.T.P. Type S.B.R. 1.11 MLD																								
6b	Anaerobic Filter Tank																								
5d	Disposal arrangements for 300 mm R.C.C. Pipe Length 900 M																								
8a	Making arrangement for Gardening from treated water 110 MM Dia. HDPE 6 KG/CM2 L-2244 M																								
8b	Commisioning, Trial run for 3 months and maintainance of whole scheme for 24 months after completion																								
8c	Repairs to House connection and Water supply pipelines																								
8d	Barbed wire fencing for STP and Wet well																								

Contractor

Subdivisional Engineer
MJP Subdivision Sangli

Executive Engineer
MJP Division Sangli

हाताने दाखविले
 हाताने मारले
 हे 20/02/2025 रोजी
 या म. म. म.
 हे
 म. म. म.
 24-2-25

 24/2/25